

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**R.P. No. 14 of 2013 in**  
**Appeal No. 236 of 2012**

**Dated : 9<sup>th</sup> January, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Jaipur Vidyut Vitran Nigam Ltd. & Ors. ...** **Review Petitioner/  
Appellant(s)**

**Versus**

**Raj West Power Ltd. & Ors.** **...Respondent(s)**

Counsel for the Appellant (s) : Mr. P. N. Bhandari

Counsel for the Respondent(s): Mr. M.G. Ramachandran

**ORDER**

Mr. M.G. Ramachandran, the learned counsel seeks some time to file the reply. Accordingly, he is directed to file the same on or before 16.01.2014 after serving copy on the other side.

Post the matter for hearing on **29.01.2014.**

**(Rakesh Nath)**  
**Technical Member**  
ts/ak

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**